

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4639  
ANSWERED ON:22.08.2000  
CONSTITUTION OF VANDHAN SAMITI  
BALIRAM KASHYAP

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government have decided to constitute a Vandhan Samiti at the Village Panchayat level under the Vandhan Yojana;
- (b) if so, the names of the States in which this scheme has been implemented;
- (c) the details of items being purchased alongwith the value of the items;
- (d) whether the TRIFED is purchasing the small forest produce and agricultural produce at lower rates in tribal dominated areas of Madhya Pradesh through Vandhan Samiti in a monopolist manner with the cooperation of district administration; and
- (e) if so, the action taken by the Government on this regard?

**Answer**

MINISTER OF TRIBAL AFFAIRS ( SHRI JUAL ORAM)

- (a) to (e) The information is being collected and shall be laid on the Table of the House.